

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-525
IB-3197/ND/2019

IN THE MATTER OF:

Punjab National Bank

Vs.

M/s Rakheja Fashions Pvt Ltd

....Applicant

....Respondent

SECTION

Sec. 7 IBC

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Nupur Raut, Advocate

For the Respondent

: Balvinder Ralhan, Advocate

ORDER

List the matter on 23.02.2021.

- Sdr

(K.K. VOHRA)
MEMBER (T)

- Sdr -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)